their lives during the period of agitation from August, 1979 till 31st October,, 1980. Information in respect of the number of persons arrested and wounded is being obtained and will be laid on the Table of the House.

# Defence electronics applications laboratory

2661. SHRI ARVIND GANE3H KUL-KARNI: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that Defence Electronics Applications Laboratory, Dehradun, successfully developed i Static Troposcattar equipment;
- (b) whether a similar equipment was imported by the services from Relreeves, USA;
- (c) if so, the reasons for which the import was considered necessary when the Laboratory had successfully de veloped the item;
- (d) whether it is also a fact that Bharat Electronics Ltd. had successfully made mobile Troposcatter equipment;
- (e) whether services imported NAGRC-201 Mobile Trope equipment; and
- (f) if so, the reasons for which the import was considered necessary after BEL had made the item in India?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) and (b) Yes, Sir.

- (c) The equipment for the first phase was imported as by that time it was in the process of being developed and it had to be successfully produc-tiorised thereafter.
- (d) Mobile Troposcatter Equipment is under development by Bharat Electronics Limited. Trials and evaluation are in progress.
  - (e) Yes, Sir.
  - (i) Does not rise in view of (d) above.

### **Accidents in Mines**

to Questions

### 2662. SHRI PHANINDRA NATH HANSDA:

### SHRI KALYAN ROY:

Will the Minister of LABOUR be pleased to state:

- (a) whether Government's attention has been drawn to the news item "E.CL. Encouraging Accidents in Mines" in the Coal Field News of India (Asansol), dated the 10th October, 1980;
- 1 the number of persons killed and seriously injured in various companies under Coal India Ltd. in 1978, 1979 and 1880 till middle of December, 1980 and details thereof;
- (c) in how many coal mines, section 22 was applied by the DGMS prohibiting employment of workers underground in 1976, 1977, 1978, 1979 and 1980 and details thereof, colliery-wise and reasons therefor; and
- (*d*~) whether inspections by DGMS officers have revealed substantial lag in stowing in coal mines in 1978, 1979 and 1980 and details thereof, colliery-wise and steps taken by Government against the managements for such lapses and results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF" LABOUR (SHRIMATI RAM DULARI SINHA): (a) to (d) The required information, is being collected and will be placed on the Table of the Hbuse.

# Accumulation of Provident Fund with exempted establishments

# 2663. SHRI PHANINDRA NATH HANSDA:

#### SHRI KALYAN ROY:

Will the Minister of LABOUR be pleased to refer to the reply to Un-starred Question 2171 given in the Rajya Sabha on the 23rd March, 1979 and state:

(a) the amount of Provident Fund which has accumulated till the end of